F. No. 01(03)/Roster/CESTAT/2024/Part - Il Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.12.2024

ORDER NO. 167 of 2024

Hon'ble President is pleased to order additional sitting for CESTAT, New Delhi from

01.01.2025 to 03.01.2025 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.01.2025 to	Mr. P. Anjani Kumar,	Single Member Bench/DB
03.01.2025	Hon'ble Member (Technical)	

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta) Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2024-Part-II Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.12.2024

ORDER NO. 168 of 2024

Hon'ble President is pleased to order the additional sitting commencing for **CESTAT**, **New Delhi** on **22.01.2025** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 22.01.2025	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Part heard matter:
at 2:30 p. m.		C/51113/2022 Sundyota Numandis Probioceuticals Pvt. Ltd. <i>Vs</i> .
		C. C. New Delhi

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Mukesh Gupta) Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Deputy Registrar